

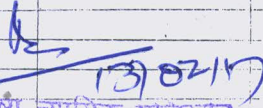
DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

13/02/17

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of.....कोर्ट नं-2 गाजिमाबाद..

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
नियत षाद .						
1.	1328/16	सरफाट / अमित	M.U.F.C.T.	विष्णुनगर	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	1320/16	4 / आसफ	4	4	100/-	
निश्चालित षाद						
		NIL				


 अपर मुख्य न्यायिक मजिस्ट्रेट
 कोर्ट नं-2 गाजिमाबाद

